## NATIONAL PLYWOOD INDUSTRIES LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors) Date of Commencement of CIRP: August 26, 2019; List of Creditors as on May04, 2022

(Amount in ₹)

S.No	Name of creditor	Identification No.	Details of claim received			Details of claim admitted					Amount of continge	Amount of any mutual dues, that	Amount of claim not		Remarks, if any
				Amount Claimed	Nature of Claim	Amount of claim admitted	Amount covered by security interest	Amount covered by Gaurantee	Whether related party?	% of Voting in CoC	nt claim	may be sett off	admitted	under verification	